

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA No.50/230/HDB/2017		
NAME OF THE COMPANY	PBEL Property Development (I) Pvt Ltd & Incor Appa Two Projects Pvt Ltd		
NAME OF THE PETITIONER(S)			
NAME OF THE RESPONDENT(S)			
UNDER SECTION	230		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rusheek Reddy K.V.	Alv.	rusheektreddyd gra	elocomples
L. Arrayind Reddy.	Alv		Am

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Rusheek Reddy, K.V. and Shri L. Aravind Reddy, Learned Counsels for the Petitioner.

CA is allowed by separate orders.

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Member (T)

Member (J)

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